

Annexure-1
Secured financial creditors belonging to any class of creditors
Name of Corporate Debtor: Max Transport Limited
Date of commencement of CIRP: 05-06-2025
List of creditors as on: 13-02-2026

All Amounts in INR (₹)

| SL No . | Name of Creditors | Identification Number | Details of Claim | | Details of Claim Admitted | | | | | | Amount of Contingent Claim | Amount of any Mutual dues, that may be setoff | Amount of claim not admitted | Amount of Claim under verification | Remarks, if any | |
|---------|-------------------|-----------------------|------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-----------------------|-----------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|---|
| | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether Related Party | % voting share in COC | | | | | | |
| - | | - | - | 0.00 | 0.00 | - | - | - | - | - | - | - | - | - | - | - |
| | Total | | | 0.00 | 0.00 | | | | | | | | | | | |




IP RADHAKRISHNAN GOPAL
Interim Resolution Professional
In the matter of M/s. MAX TRANSPORT LIMITED
Registration number: IBBI/IPA-001/IP-P-02650/2022-2023/14070
AFA Valid up to 30/06/2026